

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3517
ANSWERED ON:26.04.2012
PROPOSALS FROM KARNATAKA UNDER GOVERNMENT SCHEMES
Pakkirappa Shri S.

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Karnataka under different schemes and programmes;
- (b) if so, the details of proposals received during the last three years and the current year;
- (c) the details of proposals cleared, pending alongwith the reasons for their pendency;
- (d) the amount sanctioned and released for the implementation of these schemes; and
- (e) the time by which the pending proposals are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING; MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY
AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (ASHWANI KUMAR)

(a) & (b): Yes, Madam. Ministry of Science & Technology has received proposals from Government of Karnataka under INSPIRE Award Scheme for the years 2009-10 to 2011-12. No proposals has been received for the current year 2012-13. Under this Scheme, two students are selected from each school of the country having classes 6 to 10 during a Five Year Plan period for an INSPIRE Award of ` 5000/- each for preparing a Science Project / Model. The awardees participate in the District Level Exhibition and Project Competitions (DLEPCs) and best 5% to 10% entries in the District are selected for participation in the State Level Exhibitions & Project Competitions (SLEPCs). Best 5% entries from the State/UT, subject to a minimum of 5 are selected to participate in the National Level Exhibition and Project Competition (NLEPC).

(c) & (d): There are no proposals pending as on date. The details of proposals cleared and the details of amounts sanctioned and released, are as under:-

Sl No	2009-10	2010-11	2011-12	2012-13	Total	Remarks
1	No. of INSPIRE Awards sanctioned	89	27084	39412	4847	71432 Award warrants are issued in the name of selected children and sent to them through State Government.
2	Amount covered under the Awards (Rs Lakhs)	4.45	1354.2	1970.6	242.35	3571.60
3	Funds sanctioned & released for organizing DLEPCs, SLEPCs & NLEPC (Rs Lakhs)	NIL	577.78	2.28	NIL	580.06

(e) Does not arise.